

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No.647 of 2020

IN THE MATTER OF:

Nishaat Saleem

...Appellant

Versus

**M/s. Skylark Ithaca Buyers Welfare
Association and Anr.**

...Respondents

Present:

For Appellant :

**Mr. Arun Kathpalia and Mr. Shashikiran Shetty, Sr.
Advocates with Mr. Mahesh Thakur, Advocate.**

For Respondents :

**Mr. Virender Ganda, Senior Advocate with Mr. Vipul
Ganda, Mr. Aman Choudhary and Ms. Anushka
Sarker, Advocates.**

**Mr. Abhishek Anand, Mr. Kunal Godhwani and Mr.
Viren Sharma, Advocates for ICICI.**

**Mr. Abhijeet Sinha, Mr. Malak M Bhatt and Ms.
Neeha Nagpal, Advocates**

**Mr. Nikhil Jain and Mr. Rajnish Sinha, Advocates
with Ms. Bhuvaneshwari Ranasnathan for RP.**

Mr. J. Hudson Samuel, Advocate

With

Company Appeal (AT) (Insolvency) No. 682 of 2020

I.A. No. 2327 of 2020

IN THE MATTER OF:

ICICI Bank Ltd.

...Appellant

Versus

**M/s. Skylark Ithaca Buyers Welfare
Association and Ors.**

...Respondents

Present:

For Appellant:

**Mr. Abhishek Anand and Mr. Viren Sharma,
Advocates.**

For Respondents:

**Mr. Virender Ganda, Senior Advocate with
Mr. Vipul Ganda, Mr. Aman Choudhary and Ms.
Anushka Sarker, Advocates.**

**Mr. Abhishek Anand and Mr. Kunal Godhwani,
Advocates for ICICI**

**Mr. Nikhil Jain and Mr. Rajnish Sinha, Advocates
with Ms. Bhuvaneshwari Ranasnathan for RP.**

Mr. Shashikiran Shetty, Senior Advocate with

Mr. Sudhanshu Prakash, Advocate for R-3

ORDER
(Through Virtual Mode)

20.10.2020 Pleadings are complete. Learned counsel for the parties may file their written submissions, not exceeding three pages supported by the relevant case laws, where they have not filed, within two weeks.

Mr. Rajnish Sinha, Advocate representing the Resolution Professional submits that the Appellant is not extending co-operation in terms of order dated 10th August, 2020. He seeks and is permitted to file an appropriate application.

List the appeal 'for hearing' on **24th November, 2020** at 12.00 Noon.

[Justice Bansi Lal Bhat]
Acting Chairperson

[Justice Jarat Kumar Jain]
Member (Judicial)

[Dr. Alok Srivastava]
Member (Technical)

/ns/gc/